

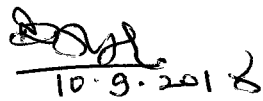
HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 897/Confdl./2018
I-8-2/2002 (Pt. X)

Bilaspur, dated the 10/09/2018

With reference to the Registry Endt. no. 247/Confdl./2018 dated 28.04.2018, copy of letter no. A-12023/1/2018-Ad.IV dated 23.08.2018 of the Under Secretary, Government of India, Ministry of Corporate Affairs, New Delhi is enclosed herewith regarding **filling up of 14 posts of Judicial Member in the National Company Law Tribunal (NCLT)** for information.


10.9.2018
(Neelam Chand Sankhla)
Registrar General

Encl: As above

No.A-12023/1/2018-Ad.IV
Government of India
Ministry of Corporate Affairs

'A' Wing, 5th floor, Shastri Bhawan,
New Delhi-110001
Dated: 23rd August, 2018.

To

1. Registrars General of All High Courts.
2. Secretaries to all Ministries/Departments of the Government of India
3. All Chief Secretaries to the State Government/Union Territories.
4. Registrar, National Company Law Appellate Tribunal.
5. Secretary, National Company Law Tribunal.
6. Secretary, CCI.
7. Chairperson, IBBI

DRLent
Sub: Filling up of 14 (Fourteen) posts of Judicial Member in the National Company Law Tribunal (NCLT) - inviting online applications for.

Ry
Sir,

31/8/18
In continuation of this Ministry's circular of even number dated 12th April, 2018 & 30th May, 2018 (copy enclosed) on the subject mentioned above, I am directed to state that it has been decided to fillup 14 (Fourteen) vacancies of Judicial Members in National Company Law Tribunal (NCLT) in place of 04 vacancies advertised vide circular dated 12th April and 30th May, 2018. Interested persons may apply for the posts on the portal <https://apptrbmembermca.gov.in> from 24.08.2018 till 14th September at 5:30 PM. Print out of the applications after final submission on online portal duly completed and through proper channel, wherever applicable, should reach Shri Amar Singh Meena, Director, Ministry of Corporate Affairs, Room No 530, A 'Wing, 5th floor, Shastri Bhawan, New Delhi-110001 latest by 24th September, 2018.

2. Those who have already applied earlier and whose applications in hard copy or through proper channel, wherever applicable have been received within the previously stipulated time (by 26.06.2018), are not required to apply again as their existing application shall be considered for the purpose. Other terms and eligibility conditions as stated in the above mentioned circular dated 12.04.2018 and 30.05.2018 will remain the same.

Yours faithfully,

Riazul Haque
(Riazul Haque)

Under Secretary to the Govt. of India
Tele. No. 23381349

17205
Copy to:

1. All officers at the Headquarters of the Ministry of Corporate Affairs, New Delhi.
2. Technical Director, NIC, DoPT with the request to upload the vacancy circular on the DoPT's website.
3. E governance Cell, Ministry of Corporate Affairs with the request to upload the vacancy circular on the website of the Ministry.